

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1563
ANSWERED ON:07.08.2006
FLOOD CONTROL SCHEMES OF KERALA
Chandrappan Shri C.K.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Kerala had submitted certain schemes to the Union Government for flood control in the State at an estimated cost of Rs. 47.33 crores; and

(b) if so, the time by which the schemes are likely to be given approval?

Answer

THE MINISTER OF WATER RESOURCES (PROF.SAIF-UD-DIN SOZ)

(a) & (b) As per the information furnished by Central Water Commission (CWC), 20 schemes amounting to Rs. 32.79 crore were received by CWC from Government of Kerala in February, 2000 for inclusion in the Centrally Sponsored Scheme (CSS) of Ministry of Water Resources. The schemes were technically examined in CWC and it was observed that 19 schemes were each costing less than Rs.3.00 crore. Hence, as per the instructions of Planning Commission, these schemes were not found eligible for inclusion in X Plan and the scheme namely 'Protection of both banks of Karamana river' amounting to Rs. 5.80 crore was recommended to Planning Commission for its inclusion in CSS for Xth Plan which was cleared by the Standing Finance Commission (SFC) along with the schemes of other states. The Planning Commission, however, in its internal meeting on 08.03.2004 did not recommend the scheme for approval of Full Planning Commission to avoid proliferation of new CSS in Xth Plan. This was informed by CWC to the State Government of Kerala in the month of April, 2004. The CWC also informed vide letter dated 31.01.2005 that the schemes received from Government of Kerala may be treated as returned back.